

11
18923
HIGH COURT OF DELHI
Sher Shah Road, New Delhi

No. 6613 /DHC/GazIIB/G-7/2023

Dated:- 14/09/2023.

From:

The Registrar General
Delhi High Court.
New Delhi

To:

✓ The Principal District & Sessions Judge (HQ.),
Tis Hazari Courts,
Delhi

Sub : Resignation of Mr. Bhavya Nain from Delhi Judicial Service.

Sir,

I am directed to refer to letter dated 27.07.2023 (copy enclosed) of Mr. Bhavya Nain, a Trainee Officer of Delhi Judicial Service received vide your letter no. F.5(3)/Corr./2023/1530 dated 01.08.2023 on the above subject and to forward herewith a copy of notification no. F.6/43/2018-Judl./Suptlaw/1639-1645 dated 12.09.2023 (copy enclosed) of the Govt of NCT of Delhi with the request to relieve Mr. Bhavya Nain from his present assignment, with immediate effect.

Yours sincerely,

Amit Narayan
(Amit Narayan Bharthuar)
Assistant Registrar (Gazette-IIB)
for Registrar General

Encl: as above

Copy forwarded for information and necessary action :-

1. The Principal Secretary, Law, Justice & L.A., Govt of NCT of Delhi, Delhi Secretariat, I.P. Estate, New Delhi.
2. The Director, (Academics), Delhi Judicial Academy, Dwarka Integrated Complex, Sector-14, Dwarka, New Delhi.

(Sandeep Kumar)
Admn. Officer (J) (Gazette-IIB)
for Registrar General

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

69879 - 69918
No. / F. 5(2)/2023

Dated, Delhi the 10 SEP 2023

Sub:- Resignation of Sh. Bhavya Nain from Delhi Judicial Service.

Copy forwarded alongwith its enclosure for information and necessary action to:-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, I.T. Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The Reader to Ld. Principal District & Sessions Judge(HQs), Delhi
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

Kaveri Baweja
(Kaveri Baweja)
District Judge (Commercial Court)-07
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi

234B

337

(TO BE PUBLISHED IN DELHI GAZETTE PART-IV EXTRA-ORDINARY)
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS
8th LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE,
NEW DELHI-110002

No.F.6/43/2018-Judl./Suptlaw/ 1639-1645

Dated 12/09/2023

NOTIFICATION

No.F. 6/43/2018-Judl./Suptlaw/ 1639-1645 :- In pursuance of the provisions of Delhi Judicial Service Rules, 1970 as amended up to date, the Lt. Governor of the National Capital Territory of Delhi, in consultation with the High Court of Delhi, is pleased to accept the resignation of Mr. Bhavya Nain from the Delhi Judicial Service with immediate effect.

By order and in the name of the
Lt. Governor of National
Capital Territory of Delhi



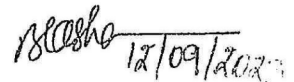
(Bharat Parashar)
Principal Secretary (Law, Justice & L.A.)

No.F.6/43/2018-Judl./Suptlaw/ 1639-1645

Dated 12/09/2023

Copy forwarded for information and necessary action to:

1. The Secretary to the Govt. of India, Ministry of Law & Justice, (Department of Justice), Jaisalmer House, New Delhi.
2. The Registrar General, High Court of Delhi, w.r.t his office letter No. 5937/DHC/Gaz.IIB/G-7/2023 dated 18.08.2023.
3. The Pr. District & Sessions Judge (HQ), Delhi, Tis Hazari, Delhi.
4. The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi, in duplicate with Hindi version, for publication in Delhi Gazette with the request that five copies of Gazette may be sent to this department for official use.
5. The Controller of Accounts, Govt. of NCT of Delhi.
6. Officer concerned through the Registrar General, High Court of Delhi, New Delhi.
7. Guard file.



(Bharat Parashar)
Principal Secretary (Law, Justice & L.A.)